(ग) उजित दर की दुकानों पर उपलब्ध गेहूं के मूल्य तथा खुले वाजार में बेचे जाने वाले गेहूं के मूल्य में संभावित ग्रंतर एक राज्य से दूसरे राज्य में भिन्न-भिन्न होता है। कभी वाले राज्यों में यह ग्रन्तर कुछ ग्रधिक हो सकता है।

Loss to farmers due to Non-crushing of Sugarcane

874 SHRI NAND KISHORE BHATT:

SHRI SURESH SHAMRAO KALMADI:

Will the Minister of AGRICUL-TURE be pleased to state-

- (a) whether it is a fact that cane growers are left with sizeable standing crop at the end of the current crushing season;
- (b) whether Government propose to restructure the Crop pattern through statutory measures to avoid this situation in the coming years;
- (c) if so, what are the details in this regard; and
- (d) what measures Government propose to take to help the Farmers during this season who may Buffer loss on account of glut of sugarcane?

THE MINISTER OF STATE IN MINISTRIES THE OF AGRICUL-TURE RURAL DEVELOP-AND MENT (SHRI R. V. SWAMINATH-AN): (a) The sugar factories in the country have a limited crushing capacity and normally crush about one third of the cane produced. The remaining cane is crushed by Khandsari units, crushers and khlus or utilised for seed and chewing purpose. During the current season, there is a bumper crop of sugarcane. To encourage the factories to crush as much sugarcane as possible in the interests of the ^ane growers, an incentive by way oi a rebate in excise duty for early crushing was given to sugar factories. A similar concession for late crushing has also been given. That efforts are being made to crush as much sugarcane as possible is borne out by the fact that, as on

30-4-1982; 279 factories were in operation against only 35 on the date last year.

- (b) and (c) No proposal for restructuring the cropping! pattern through statutory measures is under the consideration of the Government.
- (d) To help sugarcane growers further, the Government have lifted the ban on forward trading gur and also permitted its export with a view to stabilise the gur prices.

Indian Council of Agricultural Research

- 875. SHRI JAGDISH PRASAD MATHUR: Will the Minister of AGRICULTURE be pleased to g**te:
- (a) the details of the method of monitoring, evaluation and Coordination of research work at the Indian Council of Agricultural Research and in what manner the funds allocated for the purpose are utilised;
- (fo) the year-wise meetings of the Regional Committees of I.C.A.R, during 1978, 1979, 1980, 1981, 1982, and
- (c) tha fund allocated and the amount surrendelfed for non-utilisation in **1977-78**, 1978-79, 1979-80 and 1960-81?

THE MINISTER OF STATE IN MINISTRIES OF THE AGRICUL-TURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Coordination and Monitoring of the research projects at the field level is done project-by-project by the Directors of this Research Institutes and Project Coordinators of ICAR, while discipline-wise Coordination monitoring is done from the headquarters by the Research Management Scientists of the rank of Assistant Director General and by Deptuy Director Generals. Coordination and monitoring of the total programme is done by a separate Coordination and Monitoring Unit set up at the headquarters.

2. Comprehensive evaluation of the research work done by ICAR Institutes and All India Coordinated Project is done after every five years by